COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 90 OF 2017

Dated: 9th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of: Bihar State Power Transmission C Vs.	o. Ltd. & Anr	Appellant(s)
M/s Shree Cement Ltd. & Anr.		Respondent(s)
Counsel for the Appellant(s) :	Mr. Amit Kapur Mr. Vishal Anand Mr. Akshat Jain Ms. Aparajitha Upadhyay a/w Mr. Mukesh Kumar Mr. Himanshu Kumar (Reps.)	
Counsel for the Respondent(s) :	Mr. Kumar Mihir for R-1	
	Mr. C. K. Rai Mr. Umesh Prasad Mr. Mohit Rai for R-2	

<u>ORDER</u>

We have heard learned counsel for the parties for some time.

List the matter for further hearing on <u>31.10.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd